

**राजस्थान-सरकार**  
**विधि एवं विधिक कार्य विभाग**

क्रमांक: प.19(20)न्याय/98

जयपुर, दिनांक 2-5-2014

आदेश

मोटर दुर्घटना दावा अधिकरण अधिनियम, 1988 की धारा 165 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारियों को निम्नानुसार मोटर दुर्घटना दावा अधिकरण का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

S.No.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	PROPOSED PLACE OF POSTING
1.	ASHUTOSH KUMAR	REGISTRAR (WRITS), RHC BENCH, JAIPUR	JUDGE, MACT NO.2, KOTA
2.	RAJENDRA PRAKASH SONI	JUDGE, MACT NO.1, UDAIPUR	JUDGE, MACT, RAJSAMAND
3.	PRAKASH CHANDRA PAGARIYA	JUDGE, INDUSTRIAL TRIBUNAL-CUM- LABOUR COURT, KOTA	JUDGE, MACT, CHITTORGARH
4.	GYAN PRAKASH GUPTA	ADJ, JAITARAN (PALI)	JUDGE, MACT, DUNGARPUR
5.	MAHENDRA SINGH SISODIA	ADJ NO.1, DEEG (BHARATPUR)	JUDGE, MACT NO.1, UDAIPUR
6.	AYUB KHAN	ADJ NO.3, JAIPUR METROPOLITAN	JUDGE, MACT NO.2, UDAIPUR
7.	SATYA NARAIN VYAS	ADJ NO.2, UDAIPUR	JUDGE, MACT, AJMER
8.	AJAY SINGH	JUDGE SPL.COURT, ATROCITIES ON WOMEN & DOWRY CASES, KOTA	JUDGE, MACT, JHUNJHUNU
9.	ARCHANA AGARWAL	JUDGE, INDUSTRIAL TRIBUNAL-CUM- LABOUR COURT, BHARATPUR	JUDGE, MACT NO.2, JAIPUR

राज्यपाल महोदया की आज्ञा से

Sd .

(प्रकाश गुप्ता)

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदया, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 6738 दिनांक 25.04.2014 के क्रम में।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर
5. संबंधित अधिकारियों की निजी पत्रावली।
6. रक्षित पत्रावली।

(राजेन्द्र कुमार) 25/4/14  
उप शासन सचिव

**RAJASTHAN HIGH COURT, JODHPUR**

**No.Estt.B2(v)1/2014/7026**

**Date : 05.05.2014**

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.),Rajasthan High Court, Jodhpur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. All the District & Sessions Judges/PO. all tribunals.
7. **Shri Rajendra Prakash Soni, Judge, MACT No. 1, Udaipur.**
8. **Shri Prakash Chandra Pagariya, Judge, Industrial Tribunal-Cum-Labour Court, Kota.**
9. **Smt. Archana Agarwal, Judge, Inustrial Tribunal-Cum- Labour Court, Bharatpur. She is transferred on her own request, shall not be entitled to claim transfer allowance and joining time.**
10. Concerned Courts/Posts/Treasury Officers.
11. P.S. to All Hon'ble Judges at Jodhpur.
12. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/  
RJS Leave/Building Cell

  
**REGISTRAR GENERAL**